

No. 2284

Registered No. N. E. 930.

**TRIPURA**  **GAZETTE**

*Published by Authority*  
**EXTRAORDINARY ISSUE**

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*Agartala, Tuesday, November 5, 2019 A. D., Kartika 14, 1941 S. E.*

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**PART--I-- Orders and Notifications by the Government of Tripura,  
The High Court, Government Treasury etc.**

GOVERNMENT OF TRIPURA  
GENERAL ADMINISTRATION (PERSONNEL & TRAINING) DEPARTMENT

No.F.13(5)-GA(P&T)/98

Dated, Agartala, the 1st November, 2019.

**NOTIFICATION**

In pursuance of the Notification No.F.11(32)-HC/2019/15749-52, dated the 12th September, 2019 of the Hon'ble High Court of Tripura, Agartala, the Governor is pleased to appoint Shri Sankar Lal Datta, Additional District Judge, Udaipur in Gomati Judicial District to the post of Additional L.C & Additional Secretary, Law Department, Government of Tripura with immediate effect and until further orders.

By order of the Governor,

Dr.Samit Roy Choudhury  
Joint Secretary to the  
Government of Tripura.